

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1506/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: Kapokh Fibers & Industries Ltd.

V/s.

Afloat Textile (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
41	Rushil Aiya i/b R.M. Aiya Advocates	Advocate for the petitioner Advocate for The corporate debtor	 
	Vaibhav Kumbhar i/b. Afloat Textile.		

By consent 4th December, 2017

ORDER

C.P. No. 1506/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. Adjourned to **04.12.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
15.11.2017.

aah

Sd/-

M.K. Shrawat
Member (Judicial)